

No.GOB(I) 1/2016

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 14<sup>TH</sup> NOVEMBER, 2016.

**NOTIFICATION**

The following transfers and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
01	Sri.Ashok G. Nijagannavar	Prl. District and Sessions Judge, Belagavi.	Proposed for appointment as Registrar General, High Court of Karnataka, Bengaluru. (Vacant Post)
02	Sri.Shivashankar Amarannavar	Prl. District and Sessions Judge, Udupi.	Proposed for appointment as Registrar (Vigilance), High Court of Karnataka, Bengaluru. (Vacant Post)

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

**Sd/-**

(N.K. SUDHINDRA RAO)  
REGISTRAR GENERAL I/c

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

01. The Prl. City Civil and Sessions Judge, Bengaluru City and all the Prl. District and Sessions Judges in the State.
02. The Chief Judge, Court of Small Causes, Bengaluru.
03. The Prl. Judge, Family Court, Bengaluru.

: 2 :

04. Officers concerned, with a direction to get themselves relieved from the present charge of their posts by handing over the same to the next senior most Officers of their Unit, respectively and proceed to take charge of their new post immediately.
05. The Courts concerned.
06. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
08. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
09. The Accountant General in Karnataka, Bengaluru.
10. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
11. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
12. The Registrar General/Registrar (Vigilance)/Registrar (Recruitment)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Computers)/Registrar (Review and Statistics)/ Registrar (Infrastructure and Maintenance).
13. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
14. The Central Project Co-ordinator (Computers) of this office.
15. The D.R.-cum-P.S. to the Hon'ble Chief Justice.
16. All the Private Secretaries to the Hon'ble Judges.
17. The Director, Karnataka Judicial Academy, Bengaluru.
18. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
19. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
20. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
21. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
22. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/ HCB/ HCA-I/HCA-II/HCL & LCBS, LCA-I, II, III, Branches of this office.
23. Spare copies.